

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 13.10.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Farzand Ali , Advocate	S.B.Criminal Rev.1059/2016, Dr.Seema Sharma v/s State of Raj & Ors	Mr. Rakesh Matoria	Mr.Sunil Mehta
2.	Shri Dilip Singh Udhawat Advocate	S.B.Civil Mix Tr.Pet.No.55/2014,Sm t.Laxmi Kanwar V/s Harshvardhan	Mr.D.S.Bagela	Mr. S.S.Rathore

Dheeraj S. Sharma
7.10.16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर ✓

“ Help The Neady -- Timely Help May Create History ”